

IN THE HIGH COURT OF JHARKHAND AT RANCHI

WP(S) No.5498 of 2022

1. Silas Murmu, aged about 38 years, Son of Pradhan Murmu, Resident of Village-Banjhikendra, P.O.-Bara Dighi, P.S.-Sahibganj, Dist. Sahibganj.
2. Huding Marandi, aged about 33 years, Son of Manik Marandi, Resident of Manjhi Tola, P.O.-Pathra, P.S.-Borio, Dist.-Sahibganj.
3. Swarnlata Marandi, aged about 37 years, Wife of Samir Kumar Murmu, Resident of Teacher Colony, P.O. & P.S. Dharampur, Dist.-Sahibganj.
4. Peter Tudu, aged about 40 years, Son of Barnabas Tudu, Resident of Sanjori, P.O.-Borabandh, P.S.- Barhait, Dist.-Sahibganj.
5. Kahkashan Tarannum, aged about 34 years, Wife of Mohammad Kashimuddin, Resident of Village Chota Durgapur, P.O. Arjunpur, P.S.-Ranga, Dist. Sahibganj.
6. Rejina Soren, aged about 33 years, Wife of Peter Tudu, Resident of Sanjori, P.O.-Borabandh, P.S.-Barhait, Dist.-Sahibganj.
7. Sanjay Rajak, aged about 33 years, Son of Kali Rajak, Resident of Goalkhor, P.O. & P.S. Barharwa, Dist. Sahibganj.
8. Kumari Priyanka, aged about 36 years, Wife of Ravi Ranjan, Resident of Sakrugarh, P.O. & P.S. Sahibganj, Dist. Sahibganj.
9. Krishna Kumar Saha, aged about 35 years, Son of Nandkishor Sah, Resident of Village- Dharampur, P.O.- Pathna, P.S.- Dharampur, Dist. Sahibganj.
10. Krishn Kumar Mandal, aged about 40 years, Son of Late Surya Lal Mandal, Resident of Kathalbari, P.O.- Kathalbari, P.S.-Sahibganj, Dist. Sahibganj.
11. Kali Prasad Rajak, aged about 33 years, Son of Balram Rajak, Resident of Kushwaha Tola, P.O.-Ratanpur, P.S.- Barharwa, Dist. Sahibganj. **... Petitioner(s).**

Versus

1. The State of Jharkhand;
2. The Secretary, Welfare Department, Govt. of Jharkhand, Office at Project Building, P.O. Dhurwa, P.S. Jagarnathpur, Dist.-Ranchi;
3. The Deputy Commissioner, Sahibganj, P.O. & P.S.-Sahibganj, Dist.- Sahibganj;
4. The Deputy Development Commissioner, Sahibganj, P.O. & P.S.-Sahibganj, Dist.-Sahibganj;
5. The District Welfare Officer, Sahibganj, P.O. & P.S.-Sahibganj, Dist. Sahibganj. **... Respondent(s).**

**With
WP(S) No.3930 of 2023**

1. Rajesh Robinson Marandi, aged about 43 years, S/o Samuel Marandi, R/o Village Ghasipur, P.O. Ghasipur, P.S. Dumka (Muffassil) & District Dumka.
2. Anupama Marandi, aged about 35 years, D/o Benjamin Marandi, R/o Village Ranga, P.O. Ranga Mission, P.S. Gopikandar & District Dumka.
3. Sanjay Marandi, aged about 32 years, S/o Prem Marandi, R/o Dhadhaka, P.O. Kumbarabad, P.S. Dumka (Muffssil) & District Dumka.
4. Rahim Marandi, aged about 35 years, S/o Pagan Marandi, R/o Village Mangurdih, P.O. Lakra Pahari, P.S. Jama & District Dumka.
5. Jolly Tudu, aged about 36 years, D/o Gabriel Tudu, R/o Village Dhaka, P.O. Dhaka, P.S. Shikaripara & District Dumka.
6. Florence Soren, aged about 37 years, D/o Markus Soren, R/o Village Saharjori, P.O. Barmasia, P.S. Shikaripara & District Dumka.
7. Jubilance Soren, aged about 34 years, D/o Markus Soren, R/o Village Saharjori, P.O. Barmasia, P.S. Shikaripara & District Dumka.
8. Bahayen Marandi, aged about 45 years, D/o Sangram Marandi, R/o Village Gujisimal, P.O. Gujisimal, P.S. Shikaripara & District Dumka.
9. Prem Prakash Murmu, aged about 35 years, S/o Surin Murmu, R/o Ahrichuwan, P.O. Karudih, P.S. Gopikandar & District Dumka.
10. Laxmi Soren, aged about 38 years, W/o Bimal Baskey, R/o Village Duwaria, P.O. T. Daldali, P.S. Gopikandar & District Dumka.
11. Jitan Kumar Manjhi @ Jitendra K. Majhi, aged about 32 years, S/o Late Ramgovind Manjhi, Village Daulatpur, P.O. Singhni, P.S. Jarmundi & District Dumka.
12. Ravi Ranjan, aged about 35 years, S/o Rajendra Prasad, R/o Village Rakhbani Bagnocha, P.O., P.S. Dumka & District Dumka.
13. Devilal Murmu, aged about 37 years, S/o Bejal Murmu, R/o Bhuskibari, P.O. Amar Pahari, P.S. Ramgarh & District Dumka.
14. Babli Kumari Gupta, aged about 38 years, W/o Ajay Kumar Sah, R/o Village Nonihathwari, P.O. Nonihathwari, P.S. Jama & District Dumka.
15. Mariam Mary Tudu, aged about 34 years, W/o Saroj Besra, R/o Village Mohanpur, P.O., P.S. Ramgarh & District Dumka.
16. Devshankar Sen, aged about 33 years, S/o Sadananda Sen, R/o Village Kusum Ghata, P.O. Kusum Ghata, P.S. Tongra & District Dumka.
17. Animesh Mondal, aged about 30 years, S/o Sanat Kumar Mondal, R/o Village Pokharia, P.O. Mohul Pahari, P.S. Shikari Para & District Dumka.

18. Santosh Kumar, aged about 46 years, S/o Sri Hiralal Ram, R/o Village Purana Dumka, P.O. Dumka, P.S. Dumka (Muffssil) & District Dumka.
19. Rina Kumari Gupta, aged about 37 years, D/o Sri Madan Mohan Gupta, R/o Village Tharihat, P.O. Tharihat, P.S. Ramgarh & District Dumka.
20. Vipul Kumar, aged about 35 years, S/o JayKant Yadav, R/o Village Amarpur, P.O. Amarpur, P.S. Ramgarh & District Dumka.
21. Munna Francis Marandi @ Munna Favels Marandi, aged about 36, S/o Ranjeet Marandi R/o Village Kalichua P.O. Daldali, P.S. Shikaripara & District Dumka.
22. Mamta Mundu, aged about 31 years, D/o Emmanuel Mundu, R/o Village Sarwada, P.O. Sarwada, P.S. Murhu & District Khunti.
23. Amrita Purti, aged about 36 years, D/o Paulus Purti, R/o Village Otongora (Raidih), P.O. Burju, P.S. Khunti & District Khunti.
24. Vikash Kumar Jaiswal, aged about 33 years, S/o Kedar Bhagat, R/o Matri Chaya, Patra Toli More, Main Road, Village Erenda, P.O. Birhu, P.S. Khunti & District Khunti.
25. Seteng Mundu, aged about 34 years, S/o Suleman Mundu, R/o Village Ghaghra, P.O. Anigara, P.S. Khunti & District Khunti.
26. Rajendra Kashyap, aged about 43 years, S/o Ghura Ram, R/o Village Karra Road Nawa Toli, P.O., P.S. Khunti & District Khunti.
27. Dibya Roshni Horo, aged about 40 years, D/o Arvind Horo, R/o Village Ganeor, P.O. Torosiladon, P.S. Khunti & District Khunti.
28. Usha Kumari Sahu, aged about 39 years, D/o Sahdev Sahu, R/o Karra Road Nawa Toli, P.O., P.S. Khunti & District Khunti.
29. Rojlina Anid @ Rajlina Aind, aged about 30 years, D/o Petrus Anid, R/o Village Lapa, Bartoli, P.O. Lapa, Sarna Toli, P.S. Karra & District Khunti.
30. Manoj Kumar Singh, aged about 43 years, S/o Late Jagmani Singh, R/o Village Sonpurgarh, P.O., P.S. Torpa & District Khunti.
31. Ramdi Mundu, aged about 32 years, S/o Lorsingh Mundu, R/o Village Dundupiri, P.O. Saiko, P.S. Arki & District Khunti.
32. Pritwanti Soy@Pritimanti Say, aged about 38 years, D/o Mansidh Soy, R/o Village Binda, P.O. Binda, P.S. Murhu & District Khunti.
33. Radhamuni Kumari, aged about 50 years, W/o Radharam Mahto, R/o Village Torpa Road Khunti Toli, P.O., P.S. Khunti & District Khunti.
34. Zeba Parween, aged about 33 years, D/o Md. Wakil, R/o Village Fudi (T.T.C.), P.O. Fudi, P.S. Khunti & District Khunti.
35. Sudarshan Mahto, aged about 55 years, S/o Budhu Mahto, R/o Village Tati Bhandar Toli, P.O. Icha, P.S. Torpa & District Khunti.

36. Sandhya Kumari, aged about 35 years, D/o Salibahan Mahto, R/o Village Pipratoli, P.O., P.S. Khunti & District Khunti.
37. Seteng Susari Purti, aged about 45 years, D/o Joseph Purti, R/o Village Ulihatu, P.O. Ulihatu, P.S. Arki & District Khunti.
38. Vipul Kumar Jaiswal, aged about 37 years, S/o Jugal Kishore Jaiswal, R/o opposite Jain Mandir, Karra Road Khunti, P.O., P.S. Khunti & District Khunti.
39. Md. Mohsin Iquebal, aged about 35 years, S/o Md. Shabbir, R/o Village Lohardaga, P.O., P.S. & District Lohardaga.
40. Shabana Parween, aged about 34 years, D/o Md. Zahiruddin Ansari, R/o Kisko, P.O., P.S. Kisko & District Lohardaga.
41. Preeti Kumari, aged about 36 years, D/o Bigan Prasad Sahu, R/o Bagru, P.O., P.S. Bagru & District Lohardaga.
42. Shanti Kumari, aged about 39 years, D/o Prabhat Bhagat, R/o Village Hesal Basardih, P.O. Hesal, P.S. Lohardaga & District Lohardaga.
43. Amber Parween@Amber Perween, aged about 33 years, D/o Raza Hasan Ahmad, R/o New Azad Basti, Bangla, Road No. 1, P.O, P.S. Lohardaga & District Lohardaga.
44. Vinod Kumar, aged about 35 years, S/o Vishnu Kant Sah, R/o At Lohyanagar, Ward No. 13 Shanti Nagar Gali No-1, Village Godda, P.O., P.S. Godda& District Godda.
45. Ratan Kumar Mandal, aged about 30 years, S/o Shivnandan Mandal, R/o Village Meghi, P.O., P.S Boarijore & District Godda.
46. Mithun Kumar Mandal, aged about 30 years, S/o Basu Dev Mandal, R/o Village Meghi, P.O., P.S. Boarijore & District Godda.
47. Ashwini Mandal, Aged about 34 years, S/o Narendra Mandal, R/o Village KashiJharia, P.O. Kashi Jharia, P.S. Pindra Jora & District Bokaro.
48. Rakesh Patel, aged about 30 years, S/o Krishna Choudhary, R/o Village Bilaspur, P.O. Jamui, P.S. Nagar Untari& District Garhwa.
49. Sanjay Singh, aged about 35 years, S/o Late Manikchand Singh, R/o Village Nagari, P.O. Bandu, P.S. Ranka & District Garhwa.
50. Shashikant Kumar, aged about 34 years, S/o Pradeep Prasad, R/o Village Ranka, P.O., P.S. Ranka & District Garhwa.
51. Manoj Prasad Saw, aged about 34 years, S/o Nathuni Prasad Saw, R/o Village Baitari, P.O. Amrora, P.S. Kharaundhi & District Garhwa.
52. Shekhar Raj, aged about 28 years, S/o Dilip Singh, R/o Ranka, P.O., P.S. Ranka & District Garhwa.
53. Shimla Kumari, aged about 32 years, D/o Ram Narayan Ram, R/o Village Bairiya, P.O. Bairiya, P.S. Ramkanda & District Garhwa.
54. Manoj Thakur, aged about 41 years, S/o Arjun Thakur, R/o Village Ramkanda, P.O., P.S. Ramkanda & District Garhwa.

55. Pratap Mishra, aged about 34 years, D/o Shashi Chandra Mishra, R/o Village Daunadag, P.O., P.S. Ranka & District Garhwa.
56. Dewanti Kumari Iakra, aged about 36 years, W/o Suresh Kujur, R/o Village Rajwar, P.O. Holang, P.S. Balumath & District Latehar.
57. Meetan Kumar, aged about 39 years, S/o Late Dwarika Ram, R/o Village Garwatar, P.O., P.S. Barwadih & District Latehar.
58. Sunita Kumari, aged about 34 years, D/o Late Anil Kumar, R/o Shiv Pahari Mandir, Barwadih, P.O., P.S. Barwadih & District Latehar.
59. Rajdip Kumar, aged about 34 years, S/o Mundrika Ram, R/o Village Garwatarh, P.O., P.S. Barwadih & District Latehar.
60. Anish Kujur, aged about 34, S/o Alexius Kujur, R/o Village Garu, P.O. Garu, P.S. Garu & District Latehar.
61. Jitendra Kumar Singh, aged about 39 years, S/o Late Balkishor Singh, R/o Village Simariya Tanr, P.O., P.S. Latehar & District Latehar.
62. Abhishek Bharti, aged about 36 years, S/o Arun Bharti, R/o Village Nagar, P.O. Damodar, P.S. Chandwa & District Latehar.
63. Deoraj Kumar Singh, aged about 34 years, S/o Jaleshwar Singh, R/o Ganeshpur, P.O. Ganeshpur, P.S. Balumath & District Latehar.
64. Sandhya Kumari, aged about 35 years, W/o Vijay Kumar Prasad, R/o Village Barwaiya Kala, P.O. Barwaiya Kala, P.S. Manika & District Latehar.
65. Jyoti Tirkey, aged about 33 years, D/o Anjulus Tirkey, R/o Village Tudag, P.O. Tapej, P.S. Chatra & District Chatra.
66. Karuna Kumari, aged about 31 years, D/o Manoj Kumar Saw, R/o Village Kishunpur Muhalla, P.O., P.S. Chatra & District Chatra.
67. Dharmdev Arya, aged about 50, S/o Sukhalal Saw, R/o Village Belgadda, P.O. Dundua, P.S. Simariya & District Chatra.
68. Baby Kumari, aged about 31 years, D/o Laldeo Das, R/o Tarwagada, P.O. Sahi, P.S. Hunterganj & District Chatra.
69. Sita Kumari, aged about 29 years, D/o Dinesh Ram, R/o At Lipda (Rol), P.O. Simaria, P.S. Simaria & District Chatra.
70. Anita Kumari, aged about 33 years, D/o Shri Ghanshyam Saw, R/o Village Barwadih, P.O., P.S. Patthalgadha & District Chatra.
71. Lalita Kumari, aged about 34 years, W/o Niranjana Rana, R/o Village Lembuwa, P.O. Dhangada, P.S. Tandwa & District Chatra.
72. Satyarth Saurabh, aged about 30 years, S/o Ramanand Pandey, R/o Buchi Dadi Chhath Talab Near Vidya Niketan School, P.O., P.S. Chatra & District Chatra.
73. Sunita Sahu, aged about 41 years, W/o Sri Sunil Kumar R/o Village, Devi Dayal Gali P.O. Hazaribagh, P.S. Badibazar & District Hazaribagh.

74. Uma Kumari, aged about 45 years, W/o Raju Kumar Soni, R/o Village, Natraj Nagar (Raju Studio), P.O. Barkagaon, P.S. Barkagaon & District Hazaribagh.
75. Bikki Kumari, aged about 37 years, D/o Sri Ashok Kumar Verma, R/o Village Takiya Mazar, P.O. Nawabganj, P.S. Sadar & District Hazaribagh.
76. Vipul Kumar Mishra, aged about 31 years, S/o Shashikant Mishra, R/o Village Khapariyawan, P.O. Nawada, P.S. Katkamdag & District Hazaribagh.
77. Abhishekita Shephali, aged about 44 years, D/o Sri Bharat Singh, R/o Village Tetariya, P.O., P.S. Chauparan & District Hazaribagh.
78. Nasrin Parween, aged about 29, D/o Md. Makbul Hussain, R/o Village Rajapur, P.O. Kolkhipara, P.S. Maheshpur & District Pakur.
79. Kavita Hembrom, aged about 32 years, W/o Sanjeev Tudu, R/o Village Mangurdih, P.O. Lakrapahari, P.S. Jama & District Dumka.
80. Sarita Hembrom, aged about 31 years, D/o Baijnath Hembrom, R/o Village Muhalbona, P.O. Muhalbona, P.S. Littipara & District Pakur.
81. Dipankar Bhadra, aged about 32 years, S/o Ujjwal Kumar Bhadra, R/o Village Dulmi, P.O. Dulmidanga, P.S. Hiranpur & District Pakur.
82. Dinesh Kumar, aged about 49 years, S/o Late Shankar Das, R/o Amrapara, P.O., P.S. Amrapara & District Pakur.
83. Nirmal Murmu, aged about 37 years, S/o Ravindranath Murmu, R/o Village Chandna, P.O. Chaukisala, P.S. Pakuria & District Pakur.
84. Md. Kausar Ansari, aged about 33 years, S/o Md. Mannaf Ansari, R/o Karandanga, P.O. Mohanpur, P.S. Hiranpur & District Pakur.
85. Khushbu Singh, aged about 41 years, W/o Satyendra Singh, R/o Debpur, P.O. Debpur, P.S. Hiranpur & District Pakur.
86. Nagendra Prasad Bharti, aged about 41 years, S/o Soudagar Panjiyara, R/o Village Chanaichak, P.O. Hilawai, P.S. Pathargama & District Godda.
87. Mahadeo Oraon, aged about 41 years, W/o Bandhu Oraon, R/o Village Palma Dugdugiya, P.O. Arangi, P.S. Ghaghara & District Gumla.
88. Mausmi Toppo, aged about 35 years, D/o Late Lachhi Bhagat, R/o Village Toto, P.O. Toto, P.S. Gumla & District Gumla.
89. Ranjita Kumari Ram, aged about 36 years, D/o Sewak Ram, R/o Village Bada Khatanga Danrtoli, P.O. Toto, P.S. Gumla & District Gumla.
90. Seema Kumari Baxla, aged about 40 years, D/o Mangra Oraon, R/o Village Bamhni, P.O. Khora, P.S. Gumla & District Gumla.

91. Shikha Shilpa, aged about 32 years, D/o Late Ramhari Prasad, R/o Palkot, P.O., P.S. Palkot & District Gumla.
92. Pramila Devi, aged about 44 years, W/o Indranath Korwa, R/o Village Jadi Pahartoli, P.O. Kansir, P.S. Raidih & District Gumla.
93. Arunjay Kumar Pathak, aged about 38 years, S/o Anant Pathak, R/o Village Burhu, P.O. Belagada, P.S. Ghaghara & District Gumla.
94. Leela Singh, aged about 33 years, D/o Sri Akshaywar Singh, R/o Kanchora, P.O. Kemte, P.S. Raidih & District Gumla.
95. Deepak Prasad, aged about 34 years, S/o Ram Ratan Saw, R/o Village Sukri, P.O., P.S. Hethpochara, P.S. Latehar & District Latehar.
96. Padma Devi, aged about 42 years, W/o Dilip Kumar, R/o Village Gonmer, P.O., P.S. Palkot & District Gumla.
97. Shabnam Sultana, aged about 47 years, W/o Mahtab Alam, R/o Village Bharno, Gumla, P.O., P.S. Bharno & District Gumla.
98. Veena Kumari, aged about 32 years, W/o Mahesh Prasad, R/o Village Murkunda, P.O. Murkunda, P.S. Gumla & District Gumla.
99. Anand Kumar Choudhary, aged about 41 years, S/o Late Kamleshwar Prasad, R/o Village Murkunda, P.O. Murkunda, P.S. Gumla & District Gumla.
100. Avishek Kumar Gupta, aged about 34 years, S/o Late Ram Hari Prasad Gupta, R/o Village Palkot, P.O., P.S. Palkot & District Gumla.
101. Magneshwar Minz, aged about 37 years, S/o Jit Bahan Minz, R/o Village Phori, P.O. Phori, P.S. Gumla & District Gumla.
102. Shivanand Kumar Yadav, aged about 36 years, S/o Brijmohan Yadav, R/o Rehaldag, P.O. Jori, P.S. Bishunpur & District Gumla.
103. Augustin Tirkey, aged about 44 years, S/o Esidor Tirkey, R/o Chingri, Nawatoli, P.O. Banari, P.S. Bishunpur & District Gumla.
104. Akhilesh Kumar, aged about 32 years, S/o Hari Krishna Yadav, R/o Village Basia, P.O., P.S. Basia & District Gumla.
105. Sadiya Shabnam, aged about 29 years, D/o Md. Quayum Kotwar, R/o Kusumbaha, P.O. Marsili, P.S. Bharno & District Gumla.
106. Rani Kumari, aged about 29 years, D/o Ravindar Kumar Singh, R/o Village Bishunpur, P.O., P.S. Bishunpur & District Gumla.
107. Shilpa Kumari, aged about 26 years, D/o Nandkishor Ohdar, R/o Chandatoli, P.O. Salegut, P.S. Kamdara & District Gumla.
108. Prashant Kumar Pandey, aged about 35 years, S/o Ramdarash Pandey, R/o Village Longa, P.O. Longa, P.S. Basia, District Gumla.
109. Sandeep Kumar Singh@Sandeep kr. Singh, aged about 31 years, S/o Raghuvveer Singh, R/o Village, Amaliya, P.O. Amaliya, P.S. Bharno & District Gumla.

110. Rahul Kumar, aged about 31 years, S/o Sri Kishun Sahu, R/o Murgu, P.O. Murgu P.S. Sisai & District Gumla.
111. Elizabeth Ekka, aged about 27 years, S/o Abraham Ekka, R/o Village Tongo, P.O. Tongo, P.S. Chainpur & District Gumla.
112. Nancy Kindo, aged about 25 years, S/o Sahdeo Oraon, R/o Village Tilsiri Ambatoli, P.O. Puto, P.S. Ghaghra & District Gumla.
113. Same Sweta Minj, aged about 38 years, W/o Kishore Dung Dung, R/o Dalmadi, P.O. Lasiya, P.S. Basiya & District Gumla.
114. Ankit Kumar, aged about 31 years, S/o Lachuwa Turi, R/o Village Sarango Nawatoli, P.O. Sarango, P.S. Ghaghra & District Gumla.
115. Deogan Oraon, aged about 34 years, S/o Budhdeo Oraon, R/o Village Tigra, P.O. Phori, P.S. Gumla, & District Gumla.
116. Fulchand Oraon, aged about 32 years, S/o Goyan Oraon, R/o Village Nimra, P.O. Sakrauli, P.S. Sisai & District Gumla.
117. Punita Kumari, aged about 28 years, W/o Parmeshwar Mahto, R/o Village Halmati, P.O. Belgara, P.S. Ghaghara & District Gumla.
118. Sujit Kumar, aged about 33 years, S/o Durga Prasad, R/o Village Murkunda, P.O. Murkunda, P.S. Gumla & District Gumla.
119. Ankit Kumar Gupta, aged about 28 years, S/o Arvind Prasad Gupta, R/o Village Banari, P.O. Banari, P.S. Bishunpur & District Gumla.
120. Salima Tirkey, aged about 36 years, D/o Subas Tirkey, R/o Village Sewai Jumratoli, P.O. Sewai, P.S. Simdega & District Simdega.
121. Chhatan Singh, aged about 47 years, S/o Late Ganesh Singh, R/o Tutikel (Bartoli), P.O. Tutikel, P.S. Kolebira & District Simdega.
122. Vikash Kumar Sahu, aged about 33 years, S/o Subhash Kumar Sahu, R/o Saldega Dipatoli, P.O., P.S. Simdega & District Simdega.
123. Maryla Soren, aged about 43 years, W/o Danial Hansdak, R/o Village Shivtalla, P.O. Kharukadma, P.S. Shikaripara & District Dumka.
124. Sudha Kinkar, aged about 30 years, S/o Mrityunjay Mandal, R/o Village Ghat Banka, P.O. Sarouni Bazar, P.S. Godda (Muffassil) & District Godda. **... Petitioner(s).**

Versus

1. The State of Jharkhand
2. The Chief Secretary, having its office at 1st Floor, Project Building, Dhurwa, P.O., P.S. Dhurwa & District Ranchi.
3. The Secretary, Department of Scheduled Tribe, Scheduled Caste, Minority and Backward Class Welfare, Government of Jharkhand having its office at Project Bhawan, P.O., P.S. Dhurwa & District Ranchi. **... Respondent(s).**

**With
WP(S) No.196 of 2024**

1. Rita Kumari, aged about 33 years, D/o Ramprasad Ohdar, R/o Village Konaskeli, P.O. Sukudra, P.S. Basia & District Gumla.
2. Munita Kumari Kherwar, aged about 27 years, D/o Ramkeshwar Kherwar, R/o Village Darkana, P.O., P.S. Kurumgarh & District Gumla.
3. Sushanti Bara, aged about 27 years, D/o Baldeo Bhagat, R/o Village Dhangaon, Gaja Toli, P.O. Karounda, P.S. Gumla & District Gumla. **... Petitioner(s).**

Versus

1. The State of Jharkhand
2. The Chief Secretary, having its office at 1st Floor, Project Building, Dhurwa, P.O., P.S. Dhurwa & District Ranchi.
3. The Secretary, Department of Scheduled Tribe, Scheduled Caste, Minority and Backward Class Welfare, Government of Jharkhand having its office at Project Bhawan, P.O., P.S. Dhurwa & District Ranchi. **... Respondent(s).**

**With
WP(S) No.2086 of 2024**

1. Birendra Kumar Mahto, aged about 43 years, S/o Kushal Mahto, R/o Village Damari, P.O. Bundu, P.S. Bundu, & District Ranchi.
2. Sunil Baitha, aged about 35 years, S/o Lagnu Baitha, R/o Village Samlong, P.O., P.S. Namkum & District - Ranchi.
3. Ajit Kumar Munda, aged about 36 years, S/o Chawra Munda, R/o Village Ghaghra Bhri Ghara, P.O. Hathu Ghaghra, P.S. Bero & District - Ranchi.
4. Parasnath Gope, aged about 34 years, S/o Bishu Gope, R/o Village Barhe, P.O. Tanger, P.S. Chanho & District - Ranchi.
5. Menka Kumari, aged about 37 years, W/o Raj kumar Manjhi, R/o Village Tamar, Tola Murlidih, P.O. Tamar, P.S. Tamar & District - Ranchi.
6. Punita Devi, aged about 41 years, W/o Late Nagendra Munda, R/o Village Jojo, P.O. Nawadih, P.S. Bundu, & District Ranchi.
7. Kumari Sunita, aged about 47 years, W/o Alok Ranjan, R/o Harihar Singh Road, P.O. Bariatu. P.S. Bariatu & District Ranchi.
8. Santoshi Kumari, aged about 34 years, W/o Ghasiram Mahto, R/o Village Dalkidih, P.O. Reladih, P.S. Bundu & District Ranchi.
9. Pratima Kumari Mishra, aged about 35 years, W/o Bhuban Dubey, R/o Village Pandeydih, P.O. Jamtara, P.S. Jamtara & District - Jamtara.
10. Pradeep Kumar Dubey, aged about 37 years, S/o Dinesh Dubey, R/o Village Pandeydih, P.O. Jamtara, P.S. Jamtara & District Jamtara.
11. Mitali Pandit, aged about 33 years, W/o Bhim Pandit, R/o Village Bhogikata, P.O. Geria, P.S. Bindapathar & District - Jamtara.

- 12.Sanjoti Murmu, aged about 34 years, W/o Surendra Hembram, R/o Village Kittajhor, P.O. Ladhna, P.S. Jamtara & District Jamtara.
- 13.Savitri Murmu, aged about 32 years, D/o Late Mahabir Murmu, R/o Village Jabardaha, P.O. Geriya, P.S. Bindapathar & District- Jamtara.
14. Renuka Hembrom, aged about 37 years, D/o Jogendar Hembrom, R/o Village Bhogikata, P.O. Geria, P.S. Bindapathar & District - Jamtara.
15. Kaushalya Kumari, aged about 32 years, D/o Ranjeet Ram, R/o Village Tuttoli, P.O., P.S. & District - Khunti.
16. Mariam Herenj, aged about 33 years, D/o Abraham Herenj, R/o Village Patra Muchia, P.O. Bingaon, P.S. Karra & District- Khunti.
- 17.Sangita Topno, aged about 41 years, D/o Mansidh Topno, R/o Village Jarakel, P.O., P.S. Raniya & District - Khunti.
18. Tanuja Khatun, aged about 34 years, W/o Aatur Rahman, R/o Baraik Toli, P.O., P.S. Torpa & District - Khunti.
19. Manorama Guria, aged about 37 years, D/o Bandhan Guriya, R/o Village Lohajimi, P.O. Dumangdiri, P.S. Torpa & District Khunti.
20. Kalpna Dhodrai @ Kalpana Dhodray, aged about 36 years, D/o Jinid Dhodrai, R/o Village Kolomda, P.O. Jate, P.S. Murhu & District - Khunti.
- 21.Maria Goretti Murmu, aged about 46 years, W/o Rajesh Hembrom, R/o Village Telni, P.O. Pathargama, P.S. Pathargama & District - Godda.
- 22.Sujeet Murmu, aged about 35 years, S/o Saheblal Murmu, R/o Village Ghatiyari, P.O. Ghatiyari, P.S. Sundar Pahari & District Godda.
23. Nilima Kullu, aged about 36 years, D/o Linus Kullu, R/o Village Anwrabahar, P.O. Thethaitanger, P.S. Thethaitanger & District - Simdega.
24. Reshma Kaushar, aged about 34 years, W/o Serf Ali Ansari, R/o Village Kuchila, P.O. Chhipadohar, P.S. Chhipadohar & District - Latehar.
25. Purnima Trivedy, aged about 40 years, W/o Manoj Kumar Mishra, R/o New Babu Para, P.O., P.S. & District - Dumka.
- 26, Satyamev Kumari, aged about 38 years, D/o Ghanshyam Prasad Das, R/o Professor Colony, Bandh Para, P.O., P.S. & District Dumka.
- 27.Sarika Hembrom, aged about 38 years, W/o Santosh Hembrom, R/o Village Haripur, P.O. Kalajhar, P.S. Kathikund & District - Dumka.
28. Niranjan Kumar Thakur, aged about 43 years, S/o Phul Chandra Thakur, R/o Village Rasikpur, Near Basik School, P.O., P.S. & District - Dumka.

29. Sanyogita Murmu, aged about 37 years, D/o Late Priya Ranjen Murmu, R/o Village Haripur, P.O. Bando Haripur, P.S. Dumka Muffasil & District - Dumka.
30. Sharmila Marandi, aged about 36 years, W/o Ganesh Soren, R/o Village Karikado, P.O. Gadijhopa, P.S. Saraiyahat & District - Dumka.
31. Roseline Murmu, aged about 35 years, D/o Subodh Murmu, R/o Village Bikhampur, P.O. Nonihathwari, P.S. Jama & District - Dumka.
32. Polly Pratibha Hembrom, aged about 34 years, W/o Junas Marandi, R/o Village Bhalpahari, P.O. Bhurkunda, P.S. Dumka Muffasil & District - Dumka.
33. Shyam Marandi, aged about 35 years, S/o Late Sonalal Marandi, R/o Village Balia Gangatia, P.O. Patgora, P.S. Hansdiha & District - Dumka.
34. Nomita Murmu, aged about 37 years, W/o Sunil Tudu, R/o Village Haripur, P.O. Bandoharipur, P.S. Dumka Muffasil & District Dumka.
35. Monika Marandi, aged about 30 years, D/o Xavier Marandi, R/o Village Pandan Pahari, P.O. Kolha, P.S. Kathikund & District - Dumka.
36. Pradeep Kumar Soren, aged about 39 years, S/o Sudan Soren, R/o Village Bagnal, P.O. Bagnal, P.S. Masanjor & District - Dumka.
37. Neeli Grace Toppo, aged about 44 years, W/o Juliyan Tigga, R/o Village Tarri Behratoli, P.O. Kraundi, P.S. Gumla & District Gumla.
38. Radha Kumari, aged about 30 years, W/o Paras Sahu, R/o Village Khora Patratoli, P.O. Khora, P.S. Gumla & District - Gumla.

... **Petitioner(s).**

Versus

1. The State of Jharkhand
2. The Chief Secretary, having its office at 1st Floor, Project Building, Dhurwa, P.O., P.S. Dhurwa & District Ranchi.
3. The Secretary, Department of Scheduled Tribe, Scheduled Caste, Minority and Backward Class Welfare, Government of Jharkhand having its office at Project Bhawan, P.O., P.S. Dhurwa & District Ranchi.

... **Respondent(s).**

With

WP(S) No.2655 of 2024

1. Rekha Yadav, aged about 27 years, W/o Akhilesh Kumar, R/o Village Bahitya, P.O., P.S. Bahitya & District Gumla.
2. Rashmi Kiro, aged about 31 years, D/o Vincent Kiro, R/o Village Baghima Pahan Toli, P.O. Baghima, P.S. Palkot & District - Gumla.
3. Puja Kumari, aged about 30 years, D/o Jagdish Prasad Yadav, R/o Village Bhadauli, P.O. Sisai, P.S. Sisai & District Gumla.
4. Nirmala Thithio, aged about 30 years, D/o Antonis Thithio, R/o Village Kandapath, P.O. Hisri, P.S. Dumri & District Gumla.

5. Nehal Kumar Sahu, aged about 27 years, S/o Kailash Sahu, R/o Village Basia, P.O., P.S. Basia & District Gumla.
 6. Nandkishor Kumar, aged about 42 years, S/o Late Yodhan Ram, R/o Village Luhur, P.O., P.S. Barwadih & District Latehar.
 7. Vikram Kumar Gaurav, aged about 39 years, S/o Arun Kumar Law, R/o Village Barwadih, P.O., P.S. Barwadih & District Latehar.
- ... Petitioner(s).**

Versus

1. The State of Jharkhand
 2. The Chief Secretary, having its office at 1st Floor, Project Building, Dhurwa, P.O., P.S. Dhurwa & District Ranchi.
 3. The Secretary, Department of Scheduled Tribe, Scheduled Caste, Minority and Backward Class Welfare, Government of Jharkhand having its office at Project Bhawan, P.O., P.S. Dhurwa & District Ranchi.
- ... Respondent(s).**

With

WP(S) No.6502 of 2024

1. Amit Kumar Shrivastava, aged about 31 years, S/o Anil Kumar Shrivastava, R/o House No. 76, Vikash Nagar, P.O. Hehal, P.S. Sukhdeo Nagar & District - Ranchi.
2. Md. Shahnawaz, aged about 36 years, S/o Md. Shamim Ahmed, R/o Maulana Azad Colony, Lowadih, P.O. Namkum, P.S. Namkum & District - Ranchi.
3. Ritu Kumari, aged about 29 years, D/o Anil Kumar Srivastava, R/o House No. 76, Vikash Nagar, P.O. Hehal, P.S. Sukhdeo Nagar & District - Ranchi.
4. Sujata Kumari, aged about 33 years, D/o Ranjit Mahto, R/o Village Baredih, P.O. Jhabri, P.S. Silli & District Ranchi.
5. Kiran Kumari, aged about 28 years, D/o Late Jawahar Lal Mahato, R/o Village Domandih, P.O. Rahe, P.S. Sonahatu & District - Ranchi.
6. Uttam Kumar Nagesia, aged about 32 years, S/o Bhagtu Nagesia, R/o Village Chiropath, P.O. Orsa, P.S. Mahuadanr & District - Latehar.
7. Sheema Kumari, aged about 32 years, D/o Laxmi Narayan Mahto, R/o Village Nawadih, P.O. Baredih, P.S. Tamar & District - Ranchi.
8. Priti Kachhap, aged about 34 years, D/o Sohrai Kachhap, R/o Village Hundru, P.O. Hundru, P.S. Doranda & District - Ranchi.
9. Tara Kumari, aged about 33 years, W/o Raj Kishor Mahto, R/o Village Banta, P.O. Banta Hazam, P.S. Silli & District Ranchi.
10. Anup Kumar, aged about 38 years, S/o Krishna Mahto, R/o Village Patratu, P.O. Patratu, P.S. Chanho & District Ranchi.
11. Satrughan Kumar Singh, aged about 29 years, S/o Laldev Singh, R/o Village Chipru, P.O. Sarju, P.S. Garu & District - Latehar.

12. Kamal Kishor Oraon, aged about 27 years, S/o Dileshwar Oraon, R/o Village Sarju, P.O. Sarju, P.S. Garu & District - Latehar.
13. Bijay Dashmi Singh, aged about 26 years, S/o Shyam Bihari Singh, R/o Village Mundu, P.O. Mundu, P.S. Chhipadohar & District - Latehar.
14. Priyanka Kumari, aged about 31 years, W/o Dilip Ram, R/o Village Kui, P.O. Manika, P.S. Manika & District Latehar.
15. Raj Kishor Oraon, aged about 32 years, S/o Jageshwar Oraon, R/o Village Daldaliya, P.O. Karwai, P.S. Garu & District Latehar.
16. Renu Tigga, aged about 36 years, D/o Late Cerlus Tigga, R/o Village Samodh Tola, P.O. Garu, P.S. Garu & District - Latehar.
17. Ravi Lakra, aged about 26 years, S/o Juel Lakra, R/o Village Asnari, P.O. Hami, P.S. Mahuadanr & District -Latehar.
18. Indu Mala Ekka, aged about 37 years, D/o Theophil Ekka, R/o Village Kuro Kala, P.O. Parhatoli, P.S. Mahuadanr & District - Latehar.
19. Priyanka Lakra, aged about 33 years, D/o Juel Lakra, R/o Village Amboatoli, P.O., P.S. Mahuadanr & District -Latehar.
20. Dayna Kujur, aged about 30 years, D/o Late Naresh Kujur, R/o Village Bartoli, P.O., P.S. Mahuadanr & District - Latehar.
21. Anna Lakra, aged about 34 years, D/o Daniel Lakra, R/o Village Gurgutoli, P.O., P.S. Mahuadanr & District Latehar.
22. Kanchan Kumari, aged about 35 years, W/o Sunil Kumar Ravin, R/o Village Hundra, P.O. Chiru, P.S. Herhanj & District - Latehar.
23. Deep Chandra Toppo, aged about 51 years, S/o Carlus Toppo, R/o Village Rampur, P.O., P.S. Mahuadanr & District Latehar.
24. Dileshwar Toppo, aged about 39 years, S/o Lachman Toppo, R/o Village Kita, P.O. Aan, P.S. Chandwa & District Latehar.

... **Petitioner(s).**

Versus

1. The State of Jharkhand
2. The Chief Secretary, having its office at 1st Floor, Project Building, Dhurwa, P.O., P.S. Dhurwa & District Ranchi.
3. The Secretary, Department of Scheduled Tribe, Scheduled Caste, Minority and Backward Class Welfare, Government of Jharkhand having its office at Project Bhawan, P.O., P.S. Dhurwa & District Ranchi.

... **Respondent(s).**

With

WP(S) No.358 of 2025

Lina Kumari, aged about 35 years, W/o Niraj Nayan Choudhary, R/o Krishna Nagar, Gurudwara Road, Hatia, P.O. Hatia, P.S. Jagarnathpur District Ranchi

... **Petitioner(s).**

Versus

1. The State of Jharkhand;

2. The Chief Secretary, having its office at Ist Floor, Project Building, Dhurwa, P.O., P.S. Dhurwa & District Ranchi.
3. The Secretary, Department of Scheduled Tribe, Scheduled Caste, Minority and Backward Class Welfare, Government of Jharkhand having its office at Project Bhawan, P.O., P.S. Dhurwa & District Ranchi. ... **Respondent(s).**

**With
WP(S) No.2974 of 2025**

1. Sunita Kumari, aged about 42 years, W/o Subodh Kumar Gupta, R/o Manduchatti, Near Shiv Mandir, P.O. Mandu, P.S. Mandu & District - Ramgarh.
2. Manju Kumari, aged about 43 years, W/o Harendra Prajapati, R/o Hesla Tola, Near Hanuman Mandir, P.O. Hesla Manua, P.S. Giddi - A & District - Ramgarh.
3. Kumari Sunita Choudhary, aged about 51 years, W/o Shekhar Chandra Patel, R/o Toera, P.O. Toppa, P.S. Mandu & District - Ramgarh.
4. Lakshmi Kumari, aged about 38 years, D/o Mohan Mahto, R/o Okhni Talab, Dusra Gali, P.O. Hazaribagh, P.S. Lohsingha & District - Hazaribagh.
5. Avinash Kumar, aged about 31 years, S/o Ganga Mahto, R/o Village Laiyo, P.O. Laiyo, P.S. Mandu & District Ramgarh.
6. Rabindra Kumar Mahto, aged about 32 years, S/o Sohrai Mahto, R/o Sosodih, P.O. Baredih, P.S. Tamar & District Ranchi.
7. Kalindra Kumar Mahto, aged about 38 years, S/o Shambhu Nath Mahto, R/o Kundru Kalan, P.O. Kundru Kalan, P.S. Ramgarh & District - Ramgarh.
8. Md. Hasibullah Ansari, aged about 34 years, S/o Ulfat Hussain Ansari, R/o Soso Kalan, P.O. Soso Kalan, P.S. Gola & District - Ramgarh. ... **Petitioner(s).**

Versus

1. The State of Jharkhand
2. The Chief Secretary, having its office at 1st Floor, Project Building, Dhurwa, P.O., P.S. Dhurwa & District Ranchi.
3. The Secretary, Department of Scheduled Tribe, Scheduled Caste, Minority and Backward Class Welfare, Government of Jharkhand having its office at Project Bhawan, P.O., P.S. Dhurwa & District Ranchi. ... **Respondent(s).**

**With
WP(S) No.3770 of 2025**

1. Milka Kumari, Aged about 30 years, Wife of Premjay Kumar Singh, Resident of Tutkinawadih, Sundil, Tutki, P.O. & P.S. Tutki, District- Ranchi.
2. Manoranjan Mahto, Aged about 38 years, son of Ashwini Mahato, Resident of Muriya, Kolabira, P.O. Kolabira & P.S. Saraikela, District- Saraikela Kharsawan.

3. Govind Patro, Aged about 32 years, son of Banmali Patro, Resident of Chhota Bana, Rajnagar, P.O. Dholadih & P.S. Rajnagar, District- Saraikela Kharsawan.
4. Minu Mohanty, Aged about 29 years, Wife of Dilip Bhol, Resident of Ward No. 9 New Saraikela, P.O. & P.S. Saraikela, District- Saraikela Kharsawan.
5. Amit Kumar, aged about 32 years, son of Yugal Kishor Roy, Resident of Jamalpur, Dhirajganj, Gamharia, Barudih, P.O. Gamharia & P.S. Barudih, District-West Singbhum.
6. Abhishek Kumar Nayak, aged about 29 years, son of Sukhram Nayak, resident of Aamtar, Ratu, P.O. & P.S. Ratu, District-Ranchi.
7. Sandeep Mahto, aged about 26 years, son of Haldhar Mahto, resident of Center Point, Lowadih, Namkum, P.O. & P.S. Namkum, District- Ranchi.
8. Niraj Kumar, Aged about 34 years, Son of Gangeshwar Prasad Singh, Resident of Vill. Barhe, P.O. Tangar & P.S. Chanho, District- Ranchi.
9. Roushan Tudu, Aged about 36 years, Son of Dashmat Tudu, Resident of Gram Sundarnagar, P.O. Musabani & P.S. Musabani Mines, District- East Singbhum.
10. Meghraj Murmu, aged about 45 years, son of Bhol Nath Murmu, Resident of Village Murakati Matildih, Kharamauda, P.O. & P.S. Khandamouda, District-East Singbhum
11. Sukhamoy Mahato, Aged about 48 years, Son of Gosto Bihari Mahato, Resident of Chakshole, Singhpura, Dhalbhumgarh P.O. Singhpura & P.S. Gurabanda, District- East Singbhum.
12. Meena Kumari, aged about 50 years, wife of Sanjay Kumar Verma, resident of K.D. Siding Road, Shivpuri, Bukbuka Khalari, P.O. & P.S. Khalari, District- Ranchi.
13. Basudev Layak, Aged about 28 years, Son of Shiv Prasad Layak, Resident of Dewal Tand, P.O. Dewal Tand & P.S. Ichagarh, District- Saraikela Kharsawan.
14. Somen Kumar Mahto, Aged about 35 years, son of Makardhwaj Mahato, Resident of Birra, Patamda, P.O. Birra & P.S. Patamda, District- East Singbhum.
15. Hira Lal Mahato, Aged about 40 years, Son of Sharat Chandra Mahato, Resident of 195, Govindpur, Rajnagar Tola, Barutand P.O. & P.S. Govindpur, District- Saraikela Kharsawan.
16. Ajit Soren, Aged about 37 years, Son of Dula Soren, Resident of Bahutia, Murakati, Bahargora, P.O. Murakati & P.S. Gurabanda, District- East Singbhum.
17. Daman Chandra Hembram, aged about 37 years, son of Bijay Hembram, Resident of 21, Vill. Jaypur, Chakulia P.O. Matiabandhi & P.S. Chakulia, District-East Singbhum.
18. Adhir Kumar Rana, Aged about 44 years, Son of Chittaranjan Rana, Resident of Vill. Mohulishole, Dhalbhumgarh P.O. Mohulishole & P.S. Dhalbhumgarh, District- East Singbhum.

19. Shivkumari Nayak, Aged about 48 years, Wife of Late Jagdish Nayak, Resident of Raydih, Pashchim Tamar, P.O. & P.S. Tamar, District- Ranchi.

20. Anil Oraon, 27 years old, son of Etwā Oraon, Resident of Puso Srana Toli, P.O. Puso & P.S. Puso, District- Gumla.

21. Shephali Patar, Aged about 32 years, Daughter of Narendra Patar, Resident of Bankata, Angarpara, Bahargora, P.O. Angarpara & P.S. Gurabanda, District-East Singbhum

... **Petitioner(s).**

Versus

1. The State of Jharkhand

2. The Chief Secretary, Government of Jharkhand, having its office at 1st Floor, Project Building, Dhurwa, P.O., P.S. Dhurwa & District Ranchi.

3. The Secretary, Department of Scheduled Tribe, Scheduled Caste, Minority and Backward Class Welfare, Government of Jharkhand having its office at Project Bhawan, P.O., P.S. Dhurwa & District Ranchi.

... **Respondent(s).**

With

WP(S) No.5741 of 2025

1. Sarukunwar Gope, Aged about 33 years, Son of Shital Gope, Resident of 132, Pesrar, Lohardaga, P.O. Persrar & P.S. Lohardaga, District- Lohardaga.

2. Nusrat Kauser, Aged about 31 years, Wife of Kalim Ansari, Resident of Star Colony, Palmerganj P.O. Palmerganj & P.S. Lohardaga, District- Lohardaga.

3. Punam Kerketta, Aged about 36 years, Wife of Ramesh Kujur, Resident of H. No. 41, Anandpur, P.O. Jorisaheda & P.S. Bagru, District- Lohardaga.

4. Shilpi Kujur, Aged about 33 years, Daughter of Vimal Kujur, Resident of 157, Fateya Toli, P.O. Narinawadih & P.S. Kisko, District- Lohardaga.

5. Sriram Kherwar, aged about 33 years, is the son of Jethan Kherwar, Resident of Mekka, Pesrar P.O. Mekka & P.S. Jobang, District- Lohardaga.

6. Puja Kumari, Aged about 27 years, Daughter of Bhagwan Prasad, Resident of Vill. Kutmu, Saraidih Pokhari, P.O. Saraidih & P.S. Barwadih, District-Latehar.

7. Sunita Kumari, Aged about 38 years, Daughter of Jagat Rawani, Resident of Kusmatand Tola, Nimtand P.O. Pargha & P.S. Dhanbad, District- Dhanbad

... **Petitioner(s).**

Versus

1. The State of Jharkhand

2. The Chief Secretary, Government of Jharkhand having its office at 1st Floor, Project Building, Dhurwa, P.O., P.S. Dhurwa & District Ranchi.

3. The Secretary, Department of Scheduled Tribe, Scheduled Caste, Minority and Backward Class Welfare, Government of

Jharkhand having its office at Project Bhawan, P.O., P.S. Dhurwa & District Ranchi. ... **Respondent(s)**.

CORAM : SRI ANANDA SEN, J.

For the Petitioner(s) : Mr. Ajit Kumar, Sr. Advocate
Ms. Tanya Singh, Advocate
Mr. Chanchal Jain, Advocate
Mr. Abhijeet Indra Guru, Advocate
Mr. Aditya Raman, Advocate
Mr. Pratyush Shounikya, Advocate
For the State : Mr. Ashutosh Anand, GP-IV
Mr. Niraj Kr. Mishra, AC to GP-IV
Mr. Baibhaw Gahlaut, AC to AAG-V
Mr. Suman Marandi, AC to SC-IV
Mr. Mrinal Kanti Roy, GA-I
Mr. Abhinay Kumar, AC to GA-I
Mr. Karan Shahdeo, AC to SC-II
Mr. Nawal Kishor Pandey, AC to SC (L&C)-I
Mr. Piyush Anand, AC to SC-VI
Mr. Ritu Raj, AC to SC-VI
Ms. Deepika Jojowar, AC to SC-VI

.....

08 /13.01.2026: Heard learned counsel representing the petitioners and the learned counsel representing the respondents.

2. All the petitioners in this batch of writ petitions confines their prayer only claiming parity in the pay with the Teachers of “Diwakalin Pahariya Schools” (Pahariya Day School).

3. It is the case of the petitioners that the petitioners were engaged on contractual basis as teachers in the residential schools managed and run by the Department of Scheduled Tribe, Scheduled Caste, Minority and Backward Class Welfare of the State of Jharkhand (hereinafter referred to as the “Department”). This Department of the State of Jharkhand, manages and runs different type of schools i.e. the residential schools (where the petitioners are working as a Teachers) and “Diwakalin Pahariya Schools” where the other different set of Teachers were appointed.

4. The grievance of the petitioners is their emoluments, which is on per class basis, is much lesser than the Teachers of Diwakalin Pahariya Schools. The Teachers of the said Diwakalin Pahariya

Schools approached this Court by filing writ petition being WP(S) No. 6479 of 2016 and analogous cases praying therein to enhance their emoluments. The said writ applications were heard and disposed giving several directions.

5. It is the case of the petitioners that after disposal of those writ petitions, the Government enhanced the salary/emoluments of the Teachers who are working in “Diwakalin Pahariya Schools”. Thereafter also from time to time, the State enhanced their pay, but so far as the Teachers of the residential schools are concerned, they have been ignored, by the State. It is their case that till date they are getting Rs. 200 per class with maximum of 4 class per day, that too, for 5 days a week. It is their grievance that in residential school, they have to attend the school on Saturdays and Sundays also, but their salary/emoluments have not been enhanced. The only prayer which the petitioners makes before this Court in this writ petitions, during the course of argument, is that the State should consider their case and revise the emoluments/salary, as done in the case of the Teachers of the Diwakalin Pahariya Schools, run by the same department.

6. Learned counsel appearing on behalf of the State submits that the grievance of the petitioners can be looked into by the higher authority and if it deserves consideration, appropriate order will be passed. He admits that the school where the petitioners are working and the Diwakalin Pahariya Schools are both under the control of the Department of the State of Jharkhand, and the nature of job of the petitioners and the teachers of Diwakalin Pahariya Schools is similar in nature.

7. From the submission of the parties and the limited prayer made by the petitioners, I find that it is an admitted fact that the schools where the petitioners are working i.e. residential schools and the Diwakalin Pahariya Schools, are all managed and controlled by the Scheduled Tribe, Scheduled Caste, Minority and Backward Class Welfare Department of the State of Jharkhand. There are two sets of Teachers; one in the Diwakalin Pahariya

Schools and other set of Teachers who are working in the residential schools. When both classes of Teachers are performing the same work under the control of the same department, there should atleast be some parity in the emoluments/salary of both the sets of teachers. It is admitted by the State that the emoluments of the Teachers of the Diwakalin Pahariya Schools have been enhanced after their writ petitions were disposed, and they are getting much more monetary benefit than the petitioners.

8. Thus, I direct the Secretary, Department of Scheduled Tribe, Scheduled Caste, Minority and Backward Class Welfare, Government of Jharkhand to take a decision in respect of revising the pay of these petitioners also. If the payment of the similarly situated Teachers who are working under the said department has been enhanced, there is no reason as to why not the same benefit be extended to these petitioners.

9. The decision should be taken within the period of 12 weeks from the date of receipt of the copy of this order.

10. With the aforesaid observation, these writ petitions are **disposed of.**

11. I.A. No. 11338 of 2023 and I.A. No. 10932 of 2023 in WP(S) No. 3930 of 2023 have been filed by petitioners as the petitioner nos. 59 and 62, namely, Rajdip Kumar and Abhishek Bharti respectively do not want to contest this case thus their names be deleted. I.A. No. 11338 of 2023 and I.A. No. 10932 of 2023 stand allowed.

12. Rest of the pending I.A.'s stand disposed of.

(ANANDA SEN, J.)

13.01.2026
Tanuj/CP-2

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